

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2792**

TO BE ANSWERED ON THE 12TH AUGUST, 2026/ SHRAVANA 21, 1948 (SAKA)

REVIEW OF VIBRANT VILLAGES PROGRAMME-II

2792 SHRI PRAMOD BORO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the list of villages selected from Bodoland districts and criteria adopted to select these border villages under the Vibrant Villages Programme-II (VVP-II);

(b) whether Government is aware that several strategically located villages in the Bodoland Territorial Region (BTR) along the Indo-Bhutan border remain excluded from VVP-II;

(c) whether any representation has been received from the State Government of Assam or Bodoland Territorial Region to include these left-out villages; and

(d) whether Government proposes a dynamic review or supplementary list to cover the left-out BTR villages under VVP-II?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): Central Government has approved the Vibrant Villages Programme-II (VVP-II), as a Central Sector Scheme, till the Financial Year 2028-29 for comprehensive development of select villages located in blocks abutting International Land Borders (ILBs), other than the northern border already covered under VVP-I, in 15 States & 2 UTs including Assam.

Under VVP-II, 140 select villages of Assam have been identified for comprehensive development including 75 villages of Baksa, Chirang, Kokrajhar, Tamulpur & Udalguri districts after due consultation with all the stakeholders.

The Government has also approved to saturate all the villages located in the blocks abutting ILBs in 15 States & 2 UTs, other than those blocks covered under VVP – I, with essential and enabling infrastructure in the following 4 areas namely: (i) all-weather road connectivity, (ii) telecom connectivity, (iii) television connectivity, iv) On-grid electrification through convergence under existing scheme and scheme norms of the Central Ministry/Departments.
